

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 11th August, 2022

No.HC.VII-61/2022/ **3948** /A. The following Officers in Grade-I of the Assam Judicial Service are directed to submit copies of 6 (six) Judgments, preferably 3 (three) in Civil and 3 (three) in Criminal, recently delivered by them, for consideration of their promotion to the post of Selection Grade District and Sessions Judge.

The Judgments shall reach this Registry within 15 (fifteen) days from the date of issue of this Notification.

Name of the Officers

1. Shri Surajit Kumar Dhar,
Presiding Officer, Industrial Tribunal,
Cachar, Silchar
2. Shri Mahendra Kalita,
District and Sessions Judge,
Udalguri
3. Shri Thaneswar Kalita,
Member, MACT,
Cachar, Silchar
4. Smti Malaya Deb Dey,
Member, MACT,
Nalbari
5. Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Barpeta
6. Shri Dipak Thakuria,
Special Judge, Assam,
Guwahati
7. Shri Dibya Jyoti Mahanta,
District and Sessions Judge,
Golaghat
8. Shri Pranjal Bora,
Presiding Officer, Industrial Tribunal,
Guwahati

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9. Shri Madhurjya Narayan,
Member, MACT,
Dhubri
10. Shri Darak Ullah,
District and Sessions Judge,
Kamrup, Amingaon
11. Shri Abu Saleh Badrudduza Laskar,
District and Sessions Judge,
Charaideo
12. Shri Abdul Hakim,
District and Sessions Judge,
Karbi Anglong, Diphu
13. Smti Sharmila Bhuyan,
District and Sessions Judge,
Goalpara
14. Shri Aminur Rahman,
Presiding Officer, Labour Court,
Guwahati
15. Smti Shabnom Choudhury,
District and Sessions Judge,
Bajali
16. Shri Chatra Bhukhon Gogoi,
District and Sessions Judge,
Sonitpur, Tezpur

By Order,
Sd/- Romen Baruah,
REGISTRAR (VIGILANCE)

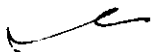
Memo No.HC.VII-61/2022/ 3949 - 3967 /A.

Dated 11.08.2022

Copy to:-

1. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.


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2. Shri Surajit Kumar Dhar, Presiding Officer, Industrial Tribunal, Cachar, Silchar
3. Shri Mahendra Kalita, District and Sessions Judge, Udalguri
4. Shri Thaneswar Kalita, Member, MACT, Cachar, Silchar
5. Smti Malaya Deb Dey, Member, MACT, Nalbari
6. Shri Tridib Kumar Bhattacharjee, Member, MACT, Barpeta
7. Shri Dipak Thakuria, Special Judge, Assam, Guwahati
8. Shri Dibya Jyoti Mahanta, District and Sessions Judge, Golaghat
9. Shri Pranjal Bora, Presiding Officer, Industrial Tribunal, Guwahati
10. Shri Madhurjya Narayan, Member, MACT, Dhubri
11. Shri Darak Ullah, District and Sessions Judge, Kamrup, Amingaon
12. Shri Abu Saleh Badrudduza Laskar, District and Sessions Judge, Charaideo
13. Shri Abdul Hakim, District and Sessions Judge, Karbi Anglong, Diphu
14. Smti Sharmila Bhuyan, District and Sessions Judge, Goalpara
15. Shri Aminur Rahman, Presiding Officer, Labour Court, Guwahati
16. Smti Shabnom Choudhury, District and Sessions Judge, Bajali
17. Shri Chatra Bhukhon Gogoi, District and Sessions Judge, Sonitpur, Tezpur
18. ✓ The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
19. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.

[The list of Officers here-in-above is not necessarily in order of seniority)


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI


11/08/2022